

FORM A
PUBLIC ANNOUNCEMENT

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

FOR THE ATTENTION OF THE CREDITORS OF CIAN HEALTHCARE LIMITED

RELEVANT PARTICULARS		
1.	Name of Corporate Debtor	CIAN HEALTHCARE LIMITED
2.	Date of Incorporation of Corporate Debtor	23/07/1992
3.	Authority under which Corporate Debtor is Incorporated / Registered	Registrar of Companies, Pune
4.	Corporate Identity Number / Limited Liability Identification Number of Corporate Debtor	L24233PN2003PLC017563
5.	Address of the Registered Office and Principal Office (If any) of Corporate Debtor	Milkat No. 3339 Block No. 1, from south side, C.S. No. 227/23A, harpale park, Opp. Berger Paint, Phursungi, Pune 412308 Office No.:301, 3rd Floor, Konark Icon, Mundhwa – Kharadi Rd, Kirtane Baugh, Magarpatta, Hadapsar, Pune – 411036 Factory : Kh. No.: 248, Village Sisona, Bhagwanpur, Roorkee, Distt. Haridwar, (Uttarakhand)-247661
6.	Insolvency Commencement Date in respect of Corporate Debtor	14.08.2024* This public announcement is issued in light of order of Hon'ble NCLT, Mumbai Bench dated 12 Dec 2024 directing CIRP commencement date as 14 Aug 2024.
7.	Estimated date of closure of Insolvency Resolution Process	February 10, 2025 (180 days from the Insolvency Commencement date which is August 14, 2024)
8.	Name and Registration Number of the Insolvency Professional acting as Interim Resolution Professional	Name: Mr. Roshen Chordiya Registration No: IBBI/IPA-001/IP-P02840/2023-2024/14347
9.	Address and E-mail of the Interim Resolution Professional, as registered with the Board	Address: 114, Solaris Hubtown, N. S. Phadke Marg, Near East West Flyover, Andheri (E), Mumbai-400069 Email Id: - risingsun192123@gmail.com
10.	Address and E-mail to be used for correspondence with the Interim Resolution Professional	Address: Office No.:301, 3rd Floor, Konark Icon, Mundhwa – Kharadi Rd, Kirtane Baugh, Magarpatta, Hadapsar, Pune – 411036 Email Id: cirp.cianhealthcare@gmail.com
11.	Last date for submission of claims	December 27, 2024* 14 days from date of order i.e., from Dec 12, 2024 is given for submission of claim.
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NIL
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	https://ibbi.gov.in/home/downloads
		*Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered Corporate Insolvency Resolution Process commencement date for Cian Healthcare Limited as August 14, 2024 (in C.P.(IB) No. 149/MB/2022).

Brief History

The Company, **Cian Healthcare Limited**, was put into insolvency initially w.e.f. 11 June 2024 vide order of the Hon'ble National Company Law Tribunal, Mumbai Bench

*Vide its order dated 20 June 2024, the CIRP was withdrawn by the Hon'ble NCLT, Mumbai Bench

*Vide its order dated 14 Aug 2024, Hon'ble NCLT, Mumbai Bench has ordered restoration of the CIRP against the company. Vide its order dated 12 Dec 2024, the Hon'ble NCLT, Mumbai Bench, has directed the CIRP commencement date to be considered as 14 Aug 2024. Accordingly, claims as on 14 Aug 2024 are being invited vide this public announcement.

The creditors of **Cian Healthcare Limited** are hereby called upon to submit their claims as on 14/08/2024 with proof on or before December 27, 2024 to the Interim Resolution Professional at the address mentioned against Entry No. 10. The financial creditors shall submit their proof of claims by electronic means only. All other creditors may submit the proof of claims in person, by post or electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: Dec 18, 2024

Place: Mumbai



Roshen Chordiya

Interim Resolution Professional

Registration No. IBBI/PA-001/IP-P02840/2023-2024/14347